

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

ORDER

Subject: Representation of Sh. Zahoor Ahmad Wani, Head Assistant posted in the Court of Principal Judge, Family Court, Srinagar seeking transfer from the UT of Jammu & Kashmir to the UT of Ladakh.

No. 23 of 2023/PSY

Dated 03-01-2023

Whereas, a Notification No. 1163 of 2022/Psy dated 06.09.2022 was issued by this Secretariat in which members belonging to the UT of Ladakh, to serve in the Subordinate Courts of UT of Jammu & Kashmir and those belonging to the UT of Jammu & Kashmir serving in the UT of Ladakh were given an option of serving in the UT of Ladakh on the corresponding or equivalent posts in the Subordinate Courts of UT of Ladakh.

Whereas, in response to the above said Notification, Sh. Zahoor Ahmad Wani, Head Assistant presently posted in the Family Court, Srinagar opted to be a member of Subordinate Courts Staff Service of UT of Ladakh vide No. 6706/PDJS/Adm/2022 dated 27.10.2022 received from the Pr. District & Sessions Judge, Srinagar.

Whereas, in response to your option, you were directed to furnish an affidavit, which came to be received from the Pr. District & Sessions Judge, Srinagar vide communication No. 7619/PDJS/Adm/2022 dated 14.12.2022.

Whereas, your communication supported with an affidavit was placed before Hon'ble the Chief Justice (Acting) who was pleased to order as under:-

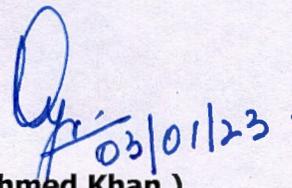
a) "Sh. Zahoor Ahmad Wani, Head Assistant posted in the Court of Principal Judge, Family Court, Srinagar is willing to serve in the UT of Ladakh in pursuance to the Notification No. 1440 of 2022/Psy dated 19.10.2022, he may be transferred to the UT of Ladakh for permanent absorption/appointment in the UT of Ladakh against one of the vacant posts wherein his seniority shall be determined as and when separate seniority of Ladakh cadre will be fixed."

b) "He shall not claim in future for deputation from the UT of Ladakh to the UT of Jammu & Kashmir."

Therefore, in accordance with orders of Hon'ble the Chief Justice (Acting) Sh. Zahoor Ahmad Wani, Head Assistant posted in the Court of Principal Judge, Family Court, Srinagar is transferred and absorbed as such in the establishment of Subordinate Judiciary of UT of Ladakh and is posted as such in the Court of Pr.

District & Sessions Judge, Leh against the available vacancy whose seniority shall be determined as and when separate seniority of Ladakh cadre will be fixed. Sh. Zahoor Ahmad Wani, Head Assistant shall not claim in future for any deputation from the UT of Ladakh to UT of Jammu & Kashmir.

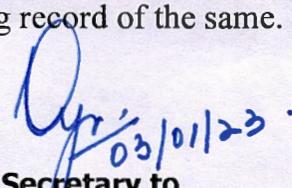
By Order.


(Aijaz Ahmed Khan)
Principal Secretary to
Hon'ble the Chief Justice

No. 1205-13/PSY-623 Dated: 03-01-2023

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
3. Registrar Rules, High Court of J&K and Ladakh, Jammu.
...for information
4. Pr. District & Sessions Judge, Srinagar/Leh/Kargil.
5. Principal Judge Family Court, Srinagar.
...for information and compliance.
6. CPC e-Court, High Court of J&K and Ladakh, Jammu for uploading the same in the High Court website.
7. Chief Accounts Officer, High Court of J&K and Ladakh, Jammu, for information.
8. Chief Librarian, High Court Wing Srinagar /Jammu for keeping record of the same.
9. Office file.


Principal Secretary to
Hon'ble the Chief Justice